

Respondent No. 4 is abated. List this matter on Board on 29.08.2023, for filing Replies of other Respondents.

CA 131/2022

Both sides present. Heard both sides for a considerable time. Reserved for Orders.

CA 121/2022

List this Application on Board on 31.07.2023, for further consideration and hearing.

IA 24/2021 CA 96/2021 CA 111/2021 CA 338/2021 CA 403/2021 IA 94/2022

CA 459/2022 CA 479/2022 CA 95/2023 CA 117/2023 CA123/2023

IVN.P/6/2023

List above matters on Board on 29.08.2023, for further consideration and hearing.

Sd/-

**ANU JAGMOHAN SINGH
MEMBER (TECHNICAL)**

Sd/-

**H. V. SUBBA RAO
MEMBER (JUDICIAL)**

Vedant Kedare